

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.1275
TO BE ANSWERED ON 2.5.2016
VAISAKHA 12, 1938 (SAKA)

INCORRECT INFORMATION ON ASI WEBSITE

1275. SHRI FEROZE VARUN GANDHI:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government is aware of the fact that there are considerable level of issues regarding the location and information related to monuments mentioned under ASI list, as reported in the media;
- (b) if so, the measures taken by the Government to provide the correct information and update the wrong information provided on the website;
- (c) the steps taken by the Government to increase the number of historical places under ASI for their upkeep; and
- (d) the reasons for the outdated information on the website and the action taken by the Government against the ASI personnel for not monitoring the process?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND
MINISTER OF STATE, CIVIL AVIATION

(DR. MAHESH SHARMA)

- (a)&(b) The location and other information related to the monuments provided on website of Archaeological Survey of India (ASI) is as per the available records. However, if any incorrect information comes into notice the same is rectified and updated accordingly. Further, field offices have been asked to carry out physical verification of monuments and update records with the help of latest mapping technology. The ASI website is also being revamped and updated.
- (c) Bringing more monuments/sites under Central protection by declaring them of National importance is a continuous phenomenon. One monument namely Vishnu Temple (Vishnugudi), District Wayand (Kerala) has been declared protected during the year 2015-16.
- (d) The information on the website is based on records which are being updated. Instructions have been issued to all field offices to provide error free information.